

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Asset Reconstruction Company India Ltd
Vs
Shri PKP Spintex Mills Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/159(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1183(CHE)2024; IA(IBC)/1184(CHE)2024

ORDER

IA(IBC)/1183(CHE)2024

Present: Ld. Counsel Ms. Darshini for the Applicant / Liquidator.

This application has been filed to take on record the minutes of 8th meeting of SCC.

The same is taken on record, subject to all just exceptions.

IA(IBC)/1183(CHE)2024 is **disposed of**.

IA(IBC)/1184(CHE)2024

Present: Ld. Counsel Ms. Darshini for the Applicant / Liquidator.

This application has been filed to take on record the revised list of stakeholders as detailed in para 7 of the application.

The same is taken on record, subject to all just exceptions.

IA(IBC)/1184(CHE)2024 is **disposed of**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(SANJIV JAIN)
MEMBER (JUDICIAL)